

(b) the rules that are invoked in setting up such building premises either in the vicinity of residential areas or on open lands where there has been public amusements of communities celebrations;

(c) whether it is a fact that some of the cantonment authorities have been allowed to violate these provisions by Government's sanction in some cases;

(d) whether Government now propose to review its stand in view of some public litigations filed in different courts of law; and

(e) if so, the facts and details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI N.V.N. SOMU) : (a) and (b) As per existing land policy there is no provision for allotment of Defence land for locating offices of Trade Union Organisations in Cantonment. Requests for allotment of Defence land for such purpose are decided by the Government on merits of the case. The building plans on such lands granted on lease by Government are sanctioned by the Cantonment Board strictly in accordance with the building bye laws of that Cantonment.

(c) to (e) As a special dispensation, Government have granted lease of defence lands on payment of annual rent and premium to Indian National Defence Workers Federation in Kanpur Cantonment for Federation buildings and to All India Defence Employees Federation in Kirkee Cantonment for meeting hall and library.

A petition has been filed in the court of Civil Judge seeking relief against the Indian National Defence Workers Federation by way of injunctions for refraining the federation from carrying out digging and putting up any construction on the land leased to them. The Court, however, did not grant any stay and passed orders for maintaining status quo. In the circumstances cause of review by the Government does not arise.

Swasthya Melas

2358. SHRI BHAKTA CHARAN DAS : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the Government are providing any financial assistance for the organisation of Swasthya Melas at block and taluka level to improve the credibility of the health care delivery system and to promote the small family norm;

(b) if so, the total assistance provided to Orissa during 1995-96 for the purpose;

(c) the block/taluka covered in the State during the above period under the scheme;

(d) the achievements made in each block; and

(e) the amount allocated for 1996-97 for Orissa for the purpose?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : (a) Financial assistance was being provided for organising Swasthya Melas at two levels :

(i) to State Governments

(ii) to the NGOs.

(b) (i) Rs. 31,00,000/- to the State Government;

(ii) Rs. 2,80,730/- to NGO

(c) and (d) Besides the one Swasthya Mela organised by one Non-Governmental Organisation in Orissa, the State Government of Orissa was released an amount of Rs. 31,00,000/- for organising Swasthya Mela in 1000 Gram Panchayats with the objective to bring about full scale utilisation of the under utilised health services and bring health services nearer to the people.

At the Melas, awareness about the health among the population has been increased and necessary curative treatment has been provided at the site of Swasthya Melas.

(e) No specific amount is being allocated to any State under the scheme.

Deaths of Children in Tribal Areas

2359. SHRI JANG BAHADUR SINGH PATEL : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to refer to the reply given to Unstarred Question No. 1301 on December 12, 1996 and state :

(a) whether the information has since been collected;

(b) if so, the details thereof; and

(c) the action taken thereupon?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : (a) to (c) The matter of the question No. 1301 dated 2.12.96 has been inter alia referred to State/UT Governments having areas inhabited predominantly by tribal population. The responses are awaited.

[Translation]

Hospital Lying Closed in Allahabad District

2360. DR. AMRIT LAL BHARTI : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the Government are aware that a general hospital in 1974 and a women hospital were opened in 1984 at village Vainskanto in Maujhanpur

tehsil of Allahabad but due to lack of proper building and adequate number of doctors, these two hospitals are lying closed; and

(b) if so, the steps taken by the Government to bring both these hospitals in operation by providing all necessary there urgently?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : (a) The Government of Uttar Pradesh have informed that a Government Hospital (now named as new PHC) was established in 1974 and a Women's Hospital was established in 1984. These are functioning since establishment in rented buildings.

(b) Does not arise.

Scholarships to Foreign Students

2361. SHRI SANDIPAN THORAT : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether the Government have taken fresh initiatives for developing good relations with foreign countries through cultural diplomacy;

(b) if so, the details of new strategies conceived and implemented recently and proposals and under consideration in this regard;

(c) whether the Government propose to provide scholarships and other facilities to students from developing countries for pursuing technical and professional education; and

(c) if so, the details of such facilities already made available during the last three years indicating proposal for expansion/upgradation of such facilities to foreign students in the near future?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I. K. GUJRAL) : (a) and (b) The Government attaches high importance to strengthening cultural relations with other countries. It constantly reviews the efficacy of the activities and programmes for promoting bilateral cultural exchanges with various countries with a view to maximise the effectiveness of these programmes in promoting India's interests abroad in a changing world. An annual programme of activities is drawn up every year taking into account the availability of budgetary resources, the commitments under bilateral cultural exchange programmes (CEPs) and the overall policy priorities. The special focus of our activities is South, South East and Central Asia. The major manifestations of Indian culture organised during the current financial year included the days of Indian Culture in Russia, Vietnam and Bangladesh.

(c) The Government offers over 1000 scholarships each year to foreign students under its various scholarship schemes. These scholarships are given for pursuing degree level courses at Indian universities/institutions of higher learning. The courses include

technical and professional disciplines other than medicine.

(d) The Ministry of External Affairs is also providing facilities to foreign students from developing countries to study in Engineering and Medical courses in India on a self-financing basis against a fixed quota of seats made available by the Deptt. of Education and Ministry of Health for this purpose.

Separately, short term training in technical and professional courses is arranged under the Indian Technical and Economic Cooperation Programme of the Ministry of External Affairs.

The stipends for ICCR scholars under different categories have recently been enhanced w.e.f. July, 1995. Besides the tuition fee and the stipend, the scholars are also paid a house rent subsidy, annual contingency grant, medical and other benefits.

Mazagon Docks Limited

2362. SHRI RAM NAIK : Will the Minister of DEFENCE be pleased to state :

(a) whether full capacity of the Mazagon Docks Limited (MDL) is being utilised;

(b) if not, the details of the units in the Docks lying closed for the last many years;

(c) whether facilities developed at Nhava Sheva are also lying idle;

(d) whether submarine building unit is idle and if so, since when;

(e) whether there are future plan of the Indian Navy to build submarines;

(f) if so, the accumulated loss of Mazagon Docks Limited as on March 31, 1996; and

(g) the steps taken/proposed to be taken to ensure full utilisation of Mazagon Docks Limited Organisation and wipe out its accumulated losses?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI N.V.N. SOMU) : (a) to (g) It is fact that full capacity of the Mazagon Dock Limited (MDL) is not being utilised. No unit of MDL is, however, lying closed for many years. The facilities at Nhava are not in use from 1995-96 due to lack of orders. The facilities dedicated to submarine building are not in use after 1993-94 due to no order from Indian Navy. Indian Navy has recently placed a Letter of Intent on MDL for construction of two submarines. As on 31-3-1996, the accumulated losses of MDL were Rs. 41.12 Crores. To wipe out its accumulated losses, MDL has proposed, as one of the steps, re-structuring of its capital base to reduce interest burden. As a part of diversification MDL has entered into construction of wind-mill towers. MDL is also rationalising its work force through implementation of Voluntary Retirement Scheme (VRS).